

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:318

ANSWERED ON:14.12.2012

SABLA SCHEME

Kalmadi Shri Suresh;Lagadapati Shri Rajagopal

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government has reviewed the performance of the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls - Sabla across the country including Andhra Pradesh and Maharashtra;

(b) is so, the details thereof:

(c) whether the Government proposes to cover more districts in the said scheme;

(d) if so, the details thereof, State-wise: and

(e) the steps taken/ to be taken by the Government to ensure effective implementation of the scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 318 FOR 14.12.2012 ON SABLA SCHEME BY SHRI SHRI SURESH KALMADI AND SHRI L.RAJA GOPAL

(a) & (b) The performance of the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls - Sabla across the country including Andhra Pradesh and Maharashtra is monitored through periodic physical and financial progress reports (quarterly and annual) furnished by States/UTs. The monitoring and supervision mechanism set up under the Integrated Child Development Services (ICDS) scheme at the national, state and the community level is used for monitoring the scheme Sabla also. The progress under the scheme is also reviewed in the review meetings with the State Governments/ UT Administrations and the field visits undertaken by the Government. In addition, Monitoring and Supervision Committees for Sabla have been set up at national, state, block and village level to review and monitor the progress under the scheme, review the constraints faced in implementation and to devise appropriate mechanisms to address them. A statement showing state-wise progress of performance of Sabla is Annexed.

(c) & (d) Currently Sabla is being implemented in 205 districts of the country on pilot basis. The Government has ordered an independent evaluation of Sabla about its performance in the eleventh Plan (2010-11 & 2011-12) through Administrative Staff College of India, Hyderabad, Andhra Pradesh. Further extension and expansion of the scheme will depend on the findings of evaluation.

(e) The steps taken by the Government for effective implementation of the scheme are:- timely release of funds to the States/UTs, allocation of food grains at BPL rates through the Department of Food & Public Distribution under the scheme; ensuring effective convergence of services with various schemes/ programmes of Health, Education, Youth Affairs, Labour & Employment and Panchayati Raj Institutions for implementation of Non-Nutrition component under Sabla, monitoring the implementation of the scheme through periodic physical and financial progress reports furnished by States/UTs, holding review meetings with States/UTs and meetings of the National Monitoring and Supervision Committee set up for Sabla and by undertaking field visits to review its implementation as per norms of the scheme.